

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 136**

**IA(I.B.C)/1181(CH)2023**

**IA(I.B.C)/418(CH)2023**

**In**

**CP (IB) No. 22/Chd/Pb/2020**

**(Admitted)**

**IN THE MATTER OF:**

**Deepinder Singh Proprietor, Singh  
Paper & Boards**

**... Petitioner-Operational Creditor**

**Versus**

**Beckon Industries Limited**

**... Respondent-Corporate Debtor**

**Under Section: 9, 33 (2), 19(2) IBC 2016**

**Order delivered on 08.07.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 19.08.2024.

Sd/-

**Court Officer**